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की दूकाने आवटित की गयी है जो इस प्रकार है.--

उन ध्यक्तियों के नाम ग्रीर पते जिल्ह बुकानें ग्रावंटित की गयी है

- 1- सर्वश्री सरोजकुमार सिंह भीर पारसनाथ मिह, ग्राम उत्तर देहन, डाकवर मन्न, डिहारी, जिला भोजपुर, बिहार।
- 2- सर्वश्री लक्षमन प्रमाद ग्रीर फूलचन्द पटेल, नवादा हरिष चन्द्र नलाब, जिला नवादा, "बहार।
- 3- मर्वश्री काहर्रया प्रसाद भीर कलमोहन कुमार, क्वार्टर न , 915, डालिमया नगर बिहार।
- 4— मर्वश्री एम० म्रा२० इन्टरप्राइजेज, राम निवास, कटरा लहानी रुर पश्चिम, पटना, बिहार।
- 5- मर्वश्री तुण्हार कान्ति मुखर्जी और सत्य रजन गय, दम दम कैट, कलकत्त। ।
- सर्वश्री प्रशोक मामुतोष, डाकघर सिम रिया मोझा पट्टी, जिला भा जपुर, बिहार।
- 7- मर्बंश्री युन(इटेट बुक स्टाल, 15 जादव बोच रोड, कनकत्ता।
- 8 मर्वश्री ग्रचमका इन्टर प्राइजेज, पी --228, सो ग्राइटो रोड, कलकता।
- 9- सर्वश्री मोहम्मद शमसूल घालम घौर शहदूल्ला ग्रकान्डा, न्यू गौग, ग्रामाम
- (ग) भारतीय नेलों पर कुल 779 किताब की दूकानों में से मेमर्स ए० एच० व्हीलर एण्ड कपनी के पाम 380 दूकानों, मैसर्स हिग्गीन वैयम्म के पास 49 दूकाने, मेसर्स सर्वसेवा सब प्रकाशन के पाम 30 दूकाने, मेसर्स गुलाब सिह एण्ड सम के पास 20दुकाने भीर बाकी 300 दूकाने भ्रत्य व्यक्तियों के पास है।

Alleged Collection of Money Illegally by Railway Employee from Unauthorised Passengers

3836 SHRI R. N. BARMAN: Will the Minister of RAILWAYS be pleased to state

- (a) whether the official figure of passengers during Puja Holidays showed a decline but in fact more people travelled out of Howrah station because some employees of Rail ways had minted money thereby depriving Government of its due share of earnings; and
- (b) whether Government are aware that the "Conductor Guard" on duty in one II Class 3-tier compartment of 81-UP Howrah to New Delhi (Vestibule) on 17th October, 1974 has collected more than Rs 300/- from unauthorised passengers in front of the wife of one of the M.P.'s travelling in that compartment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) The number of passengers booked from Howrah during the Puja season this year was slightly less than in the Puja season of 1973 but it is not a fact that a situation had prevailed in which Railway employees minted money through ticketless passengers depriving the Government of its earnings

(b) Enquiries into the whole matter have been ordered

Ticketless Travelling in Bihar on 10th and 15th November, 1974

3837 SHRI P A SAMINATHAN SHRI P M MEHTA SHRI VIRBHADRA SINGH SHRI BISWANATH JHUN-JHUNWALA

Will the Minister of RAILWAYS be pleased to state.

- (a) whether large number of ticketless travellers were caught by the Bihar Sangharsh Samiti on the 10th November. 1974 on the eve of a CPl Rally in Patna, if so, the total number thereof:
- (b) whether these ticketless passengers were handed over to the Railway authorities, if so, what action was taken against them;
- (c) whether the Samiti also arrested; much more number of ticketless tra

vellers on the 15th November, 1974 on the eve of Congress Rally in Patna:

- (d) if so, action taken against them on that day; and
- (e) whether all the passengers were released immediately?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The Railways do not have any such information.

- (b) Does not arise.
- (c) The Railways do not have any such information.
 - (d) and (e). Do not arise.

Five Point Plan of Dr. Kissinger on Reduction in Oil Prices

3838. SHRI RAM SHEKHAR PRA-SAD SINGH: SHRI R. V. SWAMINATHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Dr. Kissinger's 5 point plan to get oil prices reduced was discussed in his recent visit to India;
- (b) what steps are being taken to get the plan approved by the oil producing countries?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) No. Sir.

(b) Government have no information.

Conference with Chief Ministers on Distribution of Kerosene and Diesel in Villages

3839. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state:

(a) whether he convened a conference of Chief Ministers of States to consider the steps to improve the distribution of kerosene and diesel in villages;

- (b) if so, when was the meeting called and the broad outlines of decisions arrived:
- (c) whether the representative the Gujarat State has pointed out certain difficulties in moving the kerosene to the villages and drought affected areas and the Central Government have agreed to help in this regard; and
- (d) whether the allocations to these drought affected States will be improved with the help of Union Government?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). Minister of Petroleum and Chemicals had a meeting with representatives of some State Governments including Gujarat on 16-11-74, to assess their diesel requirements particularly for the agricultural programmes in the coming Rabi season. Steps for improvement of kenomene oil distribution in rural area mere also discussed.

State Governments were requested to re-assess their diesel oil requirements on a realistic basis and fix reasonable norms for consumption by arrigation pumps and agricultural machinery. State Governments were further requested to ensure availabihty of diesel oil to agriculturists on priority through quota cards if necessary and to effectively check malpractices like hoarding and black market. ing. The State Governments was also requested to set up an effective system of kerosene oil distribution particularly in rural areas. They were assured that the Central Government is trying to meet the remirements of diesel oil particularly for the agricultural programmes in full.

(c) and (d). The diesel requirements for agriculture in Gularut wasa brought out in the meeting.